

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 43 of 2013

Dated : 13th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Davanagere Sugar Company Limited **....Appellant(s)**

Versus

**M/s. Bangalore Electricity Supply
Company Ltd. & Anr.**

....Respondent (s)

**Counsel for the Appellant (s): Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Prabhulinga Navadgi
Mr. B.S. Prasad**

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1

ORDER

We have heard the learned counsel for both the parties. They are directed to file their respective additional Written Submissions after serving copy on the other side.

Post the matter for further submissions on **29.05.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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